

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 533 of 2020**

**IN THE MATTER OF:**

**Makalu Trading Ltd.**

**...Appellant**

**Versus**

**Rajiv Chakraborty,  
R.P. Uttam Value Steel Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Samaksh Goyal, Ms. Akanksha Aggarwal and  
Mr. Zal Andhyarujina, Advocates.**

**For Respondents: Mr. Arun Kumar Kathpalia, Sr. Advocate with  
Mr. Rajiv Chakraborty, Mr. Vaijyant Paliwal,  
Ms. Fatima Kachwaha, Ms. Mahima Sareen,  
Mr. Ahsan and Ms. Misha, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**05.06.2020** Heard learned counsel for the parties for a while. Learned counsel for the Respondent to file list of dates.

List the matter on **12<sup>th</sup> June, 2020**.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*